

सीधी भर्ती किए जाने वाले व्यक्तियों के लिए विहित आयु और शैक्षणिक अर्हताएं प्रोन्नत व्यक्तियों की दशा में लागू होंगी या नहीं	परिवीक्षा की अवधि, यदि कोई हो	भर्ती की पद्धति:-भर्ती सीधे होगी या प्रोन्नति द्वारा या प्रतिनियुक्ति/आमेलन द्वारा तथा विभिन्न पद्धतियों द्वारा भरी जाने वाली रिक्तियों का प्रतिशतता
(8)	(9)	(10)
लागू नहीं होता	दो वर्ष	सीधी भर्ती द्वारा

प्रोन्नति या प्रतिनियुक्ति या आमेलन द्वारा भर्ती के दशा में वे श्रेणियां, जिससे प्रोन्नति या प्रतिनियुक्ति या आमेलन किया जाएगा
(11)
लागू नहीं

यदि कोई विभागीय पदोन्नति समिति है, तो उसकी संरचना
(12)
समूह 'ग' विभागीय पुष्टि समिति (पुष्टि के संबंध में विचार करने के लिए):-
अ) उपायुक्त, रेल संरक्षा (सामान्य) या उनकी अनुपस्थिति में उनके कर्तव्यों का निर्वहन करने वाला अधिकारी –अध्यक्ष
ब) उपायुक्त, रेल संरक्षा जो मुख्य रेल संरक्षा आयुक्त द्वारा नाम निर्दिष्ट किया जाए –सदस्य
स) अनुभाग अधिकारी, रेल संरक्षा अनुभाग –सदस्य

भर्ती करने में किन परिस्थितियों में संघ लोक सेवा आयोग से परामर्श किया जाएगा
(13)
लागू नहीं

[फा. सं.ए-12018/9/2023-आरएस]

रूबीना अली, संयुक्त सचिव

MINISTRY OF CIVIL AVIATION**NOTIFICATION**

New Delhi, the 30th November, 2023

G.S.R. 903(E).—In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Commission of Railway Safety, (Multi-tasking Staff) Recruitment Rules, 2011, excepts as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Multi-tasking Staff, in the Commission of Railway Safety in the Ministry of Civil Aviation, namely: -

1. Short title and commencement.- (1) These rules may be called the Commission of Railway Safety, (Multi-tasking Staff) Recruitment Rules, 2023.

(2) They shall come into force on the date of its publication in the Official Gazette.

2. Number of posts, Classification and level in the pay matrix.- The number of post, its classification and level in pay matrix attached thereto, shall be as specified in columns (2) to (4) of the Schedule annexed to these rules.

3. Method of recruitment, age-limit, qualifications etc.- The method of recruitment, age-limit, qualifications and other matters relating to the said post shall be as specified in columns (5) to (13) of the said Schedule.

4. Disqualification.- No person, -

- (a) who has entered into or contracted a marriage with a person having a spouse living; or
 - (b) who, having a spouse living, has entered into or contracted a marriage with any person,
- shall be eligible for appointment to any of the said posts:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax.- Where the Central Government is of the opinion that it is necessary or expedient so to do it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules in respect of any class or category of persons or posts.

6. Saving.- Nothing in these rules shall affect reservation, relaxation of age-limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, the ex-servicemen, the other Backward Classes and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

Name of Post	Number of Posts	Classification	Level in the pay matrix	Whether selection post or non-selection post
(1)	(2)	(3)	(4)	(5)
Multi-tasking Staff.	*52 (2023) *(Subject to variation dependent on workload).	General Central Service, Group 'C', Non-gazetted, Non-ministerial.	Level-1 (Rs. 18000 – 56900) in the pay matrix.	Not applicable.

Age-limit for direct recruits	Educational and other qualifications required for direct recruits
(6)	(7)
Between 18 and 25 years of age. Note 1: The crucial date for determining the age-limit shall be the closing date for receipt of applications from candidates and not the closing date prescribed for those in Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur, Nagaland, Tripura, Sikkim, Lahaul and Spiti District and Pangi Sub-Division of Chamba District of Himachal Pradesh, Union territory of Andaman and Nicobar Islands, Union territory of Ladakh or Union territory of Lakshadweep. Note 2: In the case of recruitment made through the Employment Exchange or Staff Selection Commission, as the case may be, the crucial date for determining the age-limit shall be the last date upto which the Employment Exchange or Staff Selection Commission is asked to submit the names.	Matriculation or equivalent from a recognised Board or Institution.

Whether age and educational qualifications prescribed for direct recruits will apply in the case of promotees.	Period of Probation, if any.	Method of recruitment, whether by direct recruitment or by promotion or by deputation/absorption and percentage of the vacancies to be filled by various methods.
(8)	(9)	(10)
Not applicable	Two years	By direct recruitment

In case of recruitment by promotion or deputation or absorption, grade from which promotion or deputation or absorption to be made.
(11)
Not applicable

If a Departmental Promotion Committee exists, what is its composition?
(12)
Group 'C' Departmental Confirmation Committee (for considering confirmation) consisting of: -
i. Deputy Commissioner of Railway Safety (General) and in his absence officer performing his duties - Chairman;
ii. Deputy Commissioner of Railway Safety nominated by Chief Commissioner of Railway Safety -Member;
iii. Section Officer, Railway Safety Section - Member.
Circumstances in which Union Public Service Commission to be consulted in making recruitment.
(13)
Not applicable.

[F. No. A-12018/9/2023-RS]

RUBINA ALI, Jt. Secy.